

National Company Law Appellate Tribunal, New Delhi
Principal Bench
Company Appeal (AT) No. 12 of 2021

IN THE MATTER OF:

Vijay Kumar Chopra & Ors.

...Appellants

Vs.

Sudershan Chopra & Ors.

...Respondents

Present:

**For Appellant: Mr. SN Mookherjee and Mr. Arun Kathpalia, Sr. Advocates
with Swapnil Gupta, Advocates**

**For Respondent: Mr. Sudipto Sarkar, Mr. Amit Sibal and Mr. Akshay Bhan,
Sr. Advocates with Mr. Ekansh Mishra, Mr. Dhruv
Chawla and Mr. Rohit Sud, Advocates**

With

Company Appeal (AT) No. 26 of 2021

IN THE MATTER OF:

Arvind Chopra & Ors.

...Appellants

Vs.

Vijay Kumar Chopra & Ors.

...Respondents

Present:

For Appellant: Mr. Ekansh Mishra, Advocates

**For Respondent: Mr. Sudipto Sarkar and Mr. Akshay Bhan, Sr. Advocates
with Mr. Rohit Sud and Mr. Dhruv Chawla,
Advocates**

ORDER

(Through Virtual Mode)

26.03.2021: Due to paucity of time, the Appeals could not be taken up.

Let the matters be fixed 'For Hearing' on **20th April, 2021.**

[Justice Jarat Kumar Jain]
Member (Judicial)

[Mr. Kanthi Narahari]
Member (Technical)

SC/Kam.